

रतलाम-बांसवाड़ा रेल लाइन के
लिए सर्वेक्षण

2653. डा० लक्ष्मी नारायण शंडेय :
क्या रेल मंत्री यह बताने को तैयार करेंगे कि:

(क) क्या प्र.वि.न. रतलाम-बांसवाड़ा
रेल लाइन का प्रारम्भिक सर्वेक्षण किया
जा चुका है और

(ख) यदि हा, तो इस दिशा में क्या
कदम उठाए जा रहे हैं ?

रेल मंत्रालय में उपमंत्री (श्री बूटा
सिंह): (क) सर्वेक्षण का काम अभी भी जारी
है।

(ख) प्रश्न नहीं उठता।

**Drilling Equipment used in Arabian
Sea**

2654. SHRI SAMAR GUHA: Will
the Minister of PETROLEUM be
pleased to state:

(a) facts about (i) foreign and (ii)
Indian-made equipments used for off-
shore drilling in the Arabian sea areas;

(b) whether steps have been taken
for ensuring self-sufficiency in produc-
tion, drilling and refinery equipments;
and

(c) if so, facts about (i) the extent
of success achieved and the (ii) pro-
jects undertaken for the purpose?

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM (SHRI
ZIAUR RAHMAN ANSARI): (a) to
(c). The information is being collect-
ed and will be laid on the Table of
the Sabha.

**Proposal to operate Dadar-Nagpur
Express upto Bokaro City**

2655. SHRI VASANT SATHE: Will
the Minister of RAILWAYS be pleas-
ed to state:

(a) whether the proposal to operate
Dadar-Nagpur Express upto Bokaro

Steel City has been considered by the
Railway Board;

(b) if so, salient features of the pro-
posal; and

(c) the decision taken in the matter?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
BUTA SINGH): (a) to (c). This
proposal is still under examination.

Indian Succession Act, 1925

2656. SHRI VASANT SATHE: Will
the Minister of LAW, JUSTICE AND
COMPANY AFFAIRS be pleased to
state:

(a) whether Government have a
proposal to relax or increase the
existing limit of the Indian Succession
Act, (Act XXXIX of 1925) relating
to a death claim on deposits exceed-
ing Rs. 5,000 of any depositor who
dies intestate with a view to enable
the heirs of such depositors obtain
the claims or provident funds and
bank deposits easily; and

(b) if so, salient features thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF LAW, JUSTICE
AND COMPANY AFFAIRS (DR.
V. A. SEYID MUHAMMAD): (a) No,
Sir.

(b) Does not arise.

**Drilling Operations in Himachal
Pradesh**

2657. PROF. NARAIN CHAND
PARASHAR: Will the Minister of
PETROLEUM be pleased to state:

(a) whether it is proposed to start
drilling operations for Oil/Gas at
some places in Himachal Pradesh;
and

(b) if so, the names of places
alongwith the dates when the opera-
tions are likely to start in each case?